

**SHRI MOHAN DHARIA:** What I have said already answers the hon. Member's question.

**SOME MEMBERS:** rose.

**MR. SPEAKER:** In calling attention, nobody else is allowed.

**13.06 hrs.**

*The Lok Sabha adjourned for Lunch till Fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock*

[**MR. DEPUTY-SPEAKER** in the Chair]

**MR. DEPUTY-SPEAKER:** Now, item No. 8—Statement to be made by Shri Ravindra Varma, Minister of Parliamentary Affairs.

#### BUSINESS OF THE HOUSE

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA):** With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 25th July, 1977, will consist of:

(a) Consideration of any item of Government Business carried over from today's Order Paper.

(b) Consideration and passing of the following Bills, as passed by Rajya Sabha:-

(i) The Motor Vehicles (Amendment) Bill, 1977.

(ii) The Oil and Natural Gas Commission (Amendment) Bill, 1977.

(iii) The Insecticides (Amendment) Bill, 1977.

(c) Consideration and passing of:

(i) The Petroleum (Amendment) Bill, 1977.

(ii) The Tea (Amendment) Bill, 1977.

(d) Discussion on:

(i) 20th, 21st and 22nd Reports of the Commissioner for Scheduled Castes and Scheduled Tribes.

(ii) Report of the Union Public Service Commission for 1975-76.

**SHRI VAYALAR RAVI (Chirayinkil):** Mr. Deputy Speaker, Sir, in this connection I would like to include one more item, and that is this. It is widely reported in the press that the Prime Minister sent a letter to Mr. M. G. Ramachandran, Chief Minister of Tamil Nadu regarding the statement on the floor of the Tamil Nadu Assembly on the language question. The Prime Minister told Mr. Ramachandran not to ventilate his feeling on the language issue in public and asked him to discuss with him privately. I believe that it is not a private matter to be discussed between the Prime Minister and the Chief Minister and the people of the country are very much concerned with it. Moreover, I feel it is an in-road into the freedom and it is a virtual chaos and intimidation to a State and the State parties, especially the political Party ruling a State. So, I would like to include this item also for a debate next week as it is a matter of public importance and concern by all the people of the country.

**SHRI JYOTIRMOY BOSU (Diamond Harbour):** The gist of the Business Advisory Committee's Third Report has been circulated on the 21st of July. There the time for discussion for....

**MR. DEPUTY-SPEAKER:** We are now discussing only the Government business.

**SHRI JYOTIRMOY BOSU:** But I want to clinch it today, if possible. Since it has been circulated, I feel so because a firm decision was taken in the Business Advisory Committee

[Shri Jyotirmoy Bosu]

that the time would be from 2.30 p.m. to 3.30 p. m.

श्री गोरी शंकर राय (गाजीपुर) : मान्यवर, 1960 में प्लानिंग कमीशन की एक स्टडी टिम ने उत्तर प्रदेश के पूर्वांचल की गरीबी और उसके पिछड़ेपन पर अध्ययन कर के एक रिपोर्ट दी जिसको पटेल कमीशन के नाम से कहा जाता है। उस कमीशन ने जो सिफारिशें की थीं उनके इम्प्लीमेंटेशन के लिए एक साल तक केन्द्रीय सरकार ने पैसा दिया, फिर वह बन्द कर दिया। मैंने पहले ही दिन पार्लियामेंट में यह प्रस्ताव रखा था और मांग की कि पटेल कमीशन की जो रिक्मण्डेशन्स हैं उनके इम्प्लीमेंटेशन के लिए केन्द्रीय सरकार रुपया दे और इसको पूरा करे। इस सम्बन्ध में मेरा प्रस्ताव है। मैंने कई बार निवेदन भी किया, और मेरी आप से तथा संसद् कार्य मंत्री महोदय से प्रार्थना होगी कि 25 तारीख से प्रारम्भ होने वाले सप्ताह के कार्यक्रम में इसको स्थान दें ताकि इस पर चर्चा हो सके।

SHRI SAMAR GUHA (Contaj): Mr. Deputy-Speaker, Sir, I want to draw your kind attention to an important matter. I have given notice of a Calling Attention motion. If that is admitted, then I do not want to raise the matter, i. e., in today's papers it is reported that according to the reports of foreign correspondents, Sanjay Gandhi had a monopoly of some film agency in USA and UK. If the Calling Attention Motion on this is admitted, then it is all right. If it is not admitted, then I would make a request to the Government to make a factual statement about the position as it appeared in the press. Secondly, I would like to state that about the motion on the Netaji Enquiry Com-

mission only two hours' time was given.

MR. DEPUTY-SPEAKER: It is again the same thing as Mr. Jyotirmoy Bosu's.

SHRI RAVINDRA VARMA: Sir, the statement that I made before the House refers to the items with which the Government is concerned and which the Government wants the House to consider. As for what Mr. Ravi said, there are other means of raising the question which he has raised now. I would say this to my distinguished and hon. friend, Mr. Gauri Shankar Rai too that there are other occasions on which such a matter can be discussed, but I do not think it would be possible for us to include any of these items in the Government's quota during the next week.

#### BUSINESS ADVISORY COMMITTEE THIRD REPORT

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): Sir, I  
move:

"That this House do agree with the Third Report of the Business Advisory Committee presented to the House on the 21st July, 1977."

SHRI JYOTIRMOY BOSU (Diamond Harbour): I consider that because of a printing error, they have shown it as 2 hours, against the debate on unemployment. In the BAC meeting held last week—you, Sir, were presiding over the meeting then and you will remember it—we have taken a firm decision that we will devote 4 hours on the ensuing Wednesday for the discussion on unemployment. I would request the hon. Minister kindly to place it on record that the time fixed for the debate on unemployment would be 4 hours, and not 2 hours.